

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.800
TO BE ANSWERED ON 17.09.2020**

POWER PLANT UNDER NTPC

800. ADV. A.M. ARIFF:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Union Government proposes to restart the production of electricity at the Rajiv Gandhi Combined Cycle Power Plant under NTPC in Kayamkulam in view of the drastic reduction in the price of Naphtha;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) whether the Union Government also proposes to convene a meeting of the stakeholders including that of Kerala Government and other power deficient states; and**
- (d) if so, the details thereof?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (d) : The Rajiv Gandhi Combined Cycle Power Plant (RGCCPP) of NTPC located at Kayamkulam is available to generate electricity at all times subject to the schedule given by the beneficiary State for supply of power. This being a single beneficiary State station with full power allocation to the State of Kerala, is not being operated at the moment because it is not receiving any schedule from Kerala. NTPC had offered to operate the station with reduced energy charge rate due to fall in Naphtha price. However, so far the station has not been scheduled for supply of power by Kerala. No request has been received for any meeting by the State of Kerala, which is the sole beneficiary of this project.
